

(ख) क्या सरकार को इस बात की जानकारी है कि पेय-जल की कमी के कारण जानवरों ने जल की तलाश में शहरों तथा निकटवर्ती गांवों में आना शुरू कर दिया है और वे लोगों को नुकसान पहुंचा रहे हैं; और

(ग) सरकार जानवरों के लिये जंगलों में ही पेय-जल की व्यवस्था करने के लिये क्या कदम उठा रही है ताकि वे जल की तलाश में शहरों की ओर न आयें?

**पर्यावरण और वन संवर्धन में राज्य मंत्री (श्रीमती मेनका गांधी):** (क) जी, नहीं।

(ख) और (ग) राज्य सरकार से प्राप्त रिपोर्टों के अनुसार बाघ रिजर्व क्षेत्र में पानी की कमी इतनी संगीन नहीं है कि वहां पशु रह न सकें। सरकार को ताजा स्थिति की जानकारी है और उसने तालाबों, कुओं को गहरा करके, लघु बांधों और अवरोधक बांधों का निर्माण करके तथा कृत्रिम जलाशयों का भी रख-रखाव करके जल की उपलब्धता को बढ़ाने के लिये कार्रवाई कर दी है।

#### **Effect on ban on Sale and export of snake skins**

1482. SHRI MENTAY PADMANABHAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that a large tribe called Yanadis earn their livelihood in Andhra Pradesh from sale and export of snake skins;

(b) whether total ban has been imposed on export of snake skins;

(c) whether it is a fact that such a ban has adversely effected the lives of the Yanadis; and

(d) if so, whether any steps have been taken by Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (d) There is total ban on export of snake skins. Some members of the Yanadi tribe are reported to be involved in illegal collection of and trade in snake skins. Since alternative sources of livelihood are being utilised by them, the question of rehabilitation of these tribals does not arise.

1483. [Transferred to the 28th May, 1990.]

12 NOON

[The Deputy Chairman in the Chair].

#### **PAPERS LAID ON THE TABLE**

**Report and Accounts (1988-89) of the Indian Institute of Forest Management, Bhopal and related papers**

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI PARVATHANENI UPENDRA):

Madam, on behalf of SHRI NILAMANI ROUTHAY I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Seventh Annual Report and Accounts of the Indian Institute of Forest Management, Bhopal, for the year 1988-89, together with Auditor's Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [placed in Library. See No. LT-930/90 for (i) to (iii)].

#### **Reports of the Comptroller and Auditor General of India**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE

MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): Madam I lay on the Table, under clause (1) of article 151, of the Constitution, a copy each (in English and Hindi) of the following papers:—

(i) Report of the Comptroller and Auditor General of India—Union Government [No. 8 (Commercial) of 1989]—Resume of the Company Auditors' Reports and comments on Accounts of Government companies, [Placed in Library. See No. LT-948/90].

(ii) Report of the Comptroller and Auditor General of India—Union Government [No. 9 (Commercial) of 1989]—Audit observation on Individual Topics. [Placed in Library. See No. LT-949/90].

(iii) Report of the Comptroller and Auditor General of India—Union Government [No. 10 (Commercial) of 1989]—relating to Scheduling of Flights in Air India and Failure of Electric Typewriter Project of Hindustan Tele-printers Limited. [Placed in Library. See No. LT-950/90].

**Accounts (1988-89) of the various Indian Institutes of Technology and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): Madam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Annual Accounts of the India Institute of Technology, Bombay, for the year 1988-89 and the Audit report thereon [Placed in Library. See No. LT-939/90]

(ii) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1988-89

and the Audit Report thereon [Placed in Library. See No. LT-938/90].

(iii) Annual Account of the Indian Institute of Technology Delhi, for the year 1988-89 and the Audit Report thereon. [Placed in Library. See No. LT-940/90]

(iv) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1988-89 and the Audit Report thereon. [Placed in Library. See No. LT-941/90]

(v) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1988-89 and the Audit Report thereon. [Placed in Library. See No. LT-942/90]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-943/90].

**I. Report and Accounts (1988-89) of the Salar Jung Museum Hyderabad and related papers**

**II. Report and Accounts (1988-89) of the Central Tibetan Schools Administration, New Delhi and related papers**

**III. Report and Accounts (1987-88) of the Rashtriya Manav Sangrahalaya, Bhopal and related papers**

**IV. Report and Accounts (1988-89) of the Delhi Public Library and related papers**

**V. Report (1988-89) of the National Council of Educational Research and Training, New Delhi and related papers**

**VI. Reports (1988-89) of the various Institutes of Technology and related papers**

**I. SHRI CHIMANBHAI MEHTA:**  
Madam, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—